BIHAR LEGISLATIVE ASSEMBLY

FOURTEENTH ASSEMBLY - FOURTEENTH SESSION

RESUME OF BUSINESS TRANSACTED BY THE BIHAR LEGISLATIVE ASSEMBLY

FROM 22ND FEBRUARY, 2010 TO 31ST MARCH, 2010

1. SUMMONS

Summons for the fourteenth session of the fourteenth Bihar Legislative Assembly were issued to the Hon'ble Members of the Legislative Assembly on 6th February, 2010 to meet at 11.00 a.m. on 22.02.2010.

2. DURATION OF 14TH SESSION

The fourteenth session of the 14th Bihar Legislative Assembly commenced on 22nd February, 2010 and adjourned sine die on 31st March, 2010.

3. SITTINGS OF THE ASSEMBLY

The Bihar Legislative Assembly held its sitting for twenty four days during the period from 22nd February, 2010 to 31st March, 2010 on the following dates:-

22nd, 23rd, 24th, 25th, & 26th February, 2010; 3rd, 4th, 5th, 8th, 9th, 10th, 11th, 12th, 15th, 16th, 17th, 18th, 19th, 25th, 26th, 27th, 29th, 30th & 31st March, 2010.

In terms of hours the House sat for 5890 minutes i.e. 98 hours and 10 minutes (approx).

4. WELCOME ADDRESS AND READING OUT OF THE MESSAGE OF H.E. THE GOVERNOR OF BIHAR

In the beginning of the 14th session on 22nd February, 2010 the Hon'ble Speaker welcomed the Hon'ble Members of the Assembly and sought their help and cooperation in conducting the business of the House peacefully and smoothly. The Hon'ble Speaker then read the message of H.E. the Governor of Bihar containing desire expressed therein to address the Hon'ble Members of both the Houses of Legislature together. The Hon'ble Speaker ordered for suspension of the business of the House for a short while to enable the Hon'ble Members of the Council to take their respective seats and went out to receive and bring H.E. the Governor of Bihar in ceremonial procession with the Hon'ble Chairman of the Council and other officers.

5. ADDRESS OF H.E. THE GOVERNOR OF BIHAR AND DEBATE THEREON

On arrival of H.E. the Governor of Bihar, the Hon'ble Members stood up in his respect, short version of national anthem was played and then H.E. the Governor of Bihar addressed the House. After completion of the address of H.E. the Governor of Bihar, the short version of national anthem was replayed and then H.E. the Governor of Bihar left the House in the same ceremonial manner as H.E. had been pleased to enter therein.

A debate on the address of H.E. the Governor of Bihar took place in the Assembly on 24.02.2010, 25.02.2010, 26.02.2010 and 03.03.2010 on a motion made by Sri Shravan Kumar and seconded by Sri Ramadhar Singh, both Hon'ble members of the treasury bench. The leader of opposition and other leaders of the parties sitting in opposition moved amendment to such motion. All together 20 members took part in the debate from both sides. The Hon'ble Chief Minister explained the position of the government at the end of discussion and then motion of Thanks was adopted by the House rejecting all amendments of the opposition.

6. CONSTITUTION OF BUSINESS ADVISORY COMMITTEE AND PANEL OF PRESIDING MEMBERS

On the 1st day of 14th session, after departure of H.E. the Governor of Bihar and dispersion of the Hon'ble Members of the Council, the House again resumed its regular business of that day. The Hon'ble Speaker announced the names of the Hon'ble Members constituting the Business Advisory Committee for the session. The Hon'ble Speaker also announced the names of five senior Hon'ble Members of the Assembly constituting the panel of Presiding Officers, any of them might preside over the Assembly in absence of the Hon'ble Speaker in the Assembly in accordance with the arrangement made by him in this behalf.

7. STATEMENT REGARDING ASSENTED BILLS

The statement regarding the grant of assent to the four bills passed during 13th session by H.E. the Governor of Bihar was made by the Assembly Secretary. The four bills which were passed during the last session and were assented by H.E. the Governor of Bihar are as follows:

SL. No.	Name of Bills	Date on which passed	Date of Assent	
_	The Bihar Appropriation (No. 4) Bills, 2009	23.12.2009	04.01.2010	
	The Bihar Value Added Tax (Amendment) Bill, 2009	22.12.2009	04.01.2010	
3.	The Bihar Fiscal Responsibility and Budget Management (Second Amendment) Bill, 2009	21.12.2009	04.01.2010	
	The Bihar Land Disputes Resolution Bill, 2009	22.12.2009	05.01.2010	

8. LAYING DOWN OF COMMITTEES' REPORTS, OTHER REPORTS AND PAPERS ON THE TABLE OF THE HOUSE

During the period, 26 reports of various committees and other different reports and papers were laid on the table of the House. These are as follows:

SI. No.		Date of Presentation
1.	A copy of Bihar Minor Mining Grant (Amendment) Rule, 2010 U/s-28(3) of Mines and Mining (Regulation and Development) Act, 1957.	25.02.2010
	A copy of the Economic Survey of the year 2009-10.	04.03.2010
3.	A copy of the Finance Accounts 2008-09, Appropriation Accounts, 2008-09 of Bihar Govt.	09.03.2010
4.	A copy of Bihar Special Court Rule, 2010 U/s-25 of Bihar Special Court Act, 2009.	10.03.2010

SI. No.	Name of Reports/Papers	Date of Presentation
$\overline{}$	A copy of the 469th report of Public Accounts Committee.	10.03.2010
6.	Copy of the 34th & 35th report of the Committee on Petitions.	11.03.2010
	Copy of Notifications No. S.O289 dated 17.12.2009, S.O3 dated 19.01.2010 and S.O5 dated 25.01.2010 U/s-99 of Bihar Value Added Tax Act, 2005.	12.03.2010
8.	A copy of Bihar Public Works Contract Dispute Arbitration Tribunal Rules, 2009 U/s 21(3) of The Bihar Public Works Contract Arbitration Tribunal Act, 2008.	16.03.2010
9.	A copy of 474th report of Public Accounts Committee.	18.03.2010
	A copy of Annual Report of Bihar Police Building Construction Corporation for the year 1989-90, 90-91 and 91-92 U/s-619 of the Company Act, 1956.	19.03.2010
11.	A copy of the Annual Audit Report of Bihar State Financial Corporation for the year 2008 & 2009 U/s-38(2) of the Bihar State Financial Corporation Act, 1951.	19.03.2010
12.	A copy of the Annual Report of State Information Commission for the year 2008-09 U/s-25(4) of Right to Information Act, 2005.	19.03.2010
13.	A copy of the 473rd report of Public Accounts Committee.	19.03.2010
14.	A copy of the 177th report of Public Undertaking Committee.	19.03.2010
15.	A copy of the report of the Special Committee Constituted on Short Notice Question No7 of Shree Radha Krishna Kishore, MLA during 12th session	19.03.2010
16.	of 11 th Assembly. A copy of the report of the Special Committee Constituted on Short Notice Question No58 of Shree Ramdeo Verma in 3 rd session of 12 th Assembly.	25.03.2010
17	A copy of the 3 rd report of the Zero Hour Committee.	25.03.2010
	A copy of 3rd quarterly result of trends of receipts and expenditure of the financial year 2009-10.	25.03.2010
19.		26.03.2010
20.	The state of the s	26.03.2010
21.		29.03.2010
22		29.03.2010
23		29.03.2010
24		30.03.2010

SI. No.	Name of Reports/Papers	Date of Presentation
25.	A copy of Bihar Civil Court Employee Groups-3 & 4 Rule, 2009.	30.03.2010
	A copy of Bihar Govt. Servant (Classification, Control and Appeal) (Amendment) Rules, 2007; Bihar Govt. Servant (Classification, Control & Appeal) (2 nd Amendment) Rules, 2008 and Bihar Govt. Servant (Classification, Control & Appeal) (3 nd Amendment) Rules, 2010.	31.03.2010

9. QUESTIONS

During the session, altogether 3108 notices of questions were received, out of which 2164 were admitted. Out of said admitted questions, 63 were short notice questions, 1653 were starred questions and 448 were unstarred questions. 322 questions were answered on the floor of the House. Answers to 252 questions were placed on the table of the House. 46 questions could not be asked. The rest 1544 questions remained unanswered on the floor of the House because of paucity of time.

10. CALLING ATTENTION MOTIONS & STATEMENT OF GOVERNMENT THEREON

No.	Date on which attention was drawn	who called the attention of the Hon'ble Minister	The Hon'ble Minister who made Statement/Date on which Statement was made	Subject
1.	23.02.2010	Sri Lal Babu Rai	Sri Giriraj Singh 04.03.2010	Regarding solution of betel producers problem in the state including Vaishali,
2.	0155 50 81	Srl Pradeep Kumar	Sri Prem Kumar 24.02.2010	Regarding construction of approach road on both sides of bridge made over river Kaurihari near Rehari village on Dhamaul Dharhara road of Pakri Baranwa block in Nawada district.
3.	24.02.2010	& other Hon'ble Member	Sri Sri Bhagwan Singh 04.03.2010	To provide Indira Avas to arson sufferer family of Chitrasenpur Nunia Toli of Sonpur block in Saran district.
4.	ores co.al	Sri Amrendra Pratap Singh & other Hon'ble members	Sri Giriraj Singh 04.03.2010	To supply 20-22 Mega Watt power and strengthen Electric supply system in Arah town.
5.		Sri Krishnandan Prasad Verma & other Hon'ble members	Sri Vijendra Prasad Yadav 25.02.2010	To connect Falgu river with Yamuna river in Jahanabad district.
6.	25.02.2010	Sri Sunii Kumar Puspam	Dr. Anil Kumar 03.03.2010	Regarding construction of bridge at Rajghat in Hasanpur block of Samastipur district.
7.	26.02.2010	Sri Ram Das Rai & other Hon'ble members	Referred to Question and Calling Attention Committee	Regarding high level investigation of irregularities done during electrification in rural areas of 24 districts including Saran district.
8.	26.02.2010	Sri Tar Kishore Prasad	Sri Prem Kumar 03.03.2010	Regarding construction of road bridge over river Ganges near Manihari in Katihar district.
	03.03.2010	Sri Pradeep Kumar	Sri Ram Pravesh Rai 05.03.2010	To develop Machindra as tourist place & to construct pacca road going to Machindra water fall in Kawakol block of Nawada district.
	0105.80 8	Sri Rajendra Prasad Singh & other Hon'ble members	Sri Prem Kumar 10.03.2010	Regarding construction of birdge over Baya river at Vaisaula under Teghara Sub division of Begusarai district.
11.	04.03.2010	Sri Shobhakant Mandal & other Hon'ble members	Sri Brisin Patel 10.03.2010	Regarding construction of bridge over dead river Ganges towards south of Tapura village in Pirpainti block of Bhagalpur district.

	Date on which attention was drawn	who called the attention of the Hon'ble Minister	The Hon'ble Minister who made Statement/Date on which Statement was made	Subject
	05.03.2010	& other Hon'ble members	Sri Prem Kumar 05.03.2010	Regarding construction of birdge over Matwali Mann on the road going towards Bhalaria village from NH1-28 under Pipara Kolhi block of East Champaran district.
13.	05.03.2010	Sri Ram Naresh Pandey & other Hon'ble members	Sri Vijendra Prasad Yadav 05.03.2010	security to the suffering people of Korasi-Fulwaria of Sikendra block in Jamui district
14.	08.03.2010	& other Hon'ble members	Sri Hari Narayan Singh 08.03.2010	Regarding posting of Bangla knowing teachers in different schools in Purnea division.
15.	08.03.2010	Dr. Ramchandra Purbey & other Hon'ble members	Sri Prem Kumar 31.03.2010	Regarding enquiry of irregularities done in construction of State High Way-69 and to take action against erring officers.
16.	09.03.2010	Sri Ramdeo Verma & other Hon'ble members	Smt. Renu Kumari 09.03.2010	To establish National Agriculture University.
17.	09.03.2010	Sri Vishwa Mohan Bharti & other Hon'ble members	Sri Brisin Patel 09.03.2010	Regarding construction of RCC bridge and renovation of link road from Bhawanipur to Champaran block head- quarter under Supaul district.
18.	10.03.2010	Sri Arun Singh & other Hon'ble members	Sri Sri Bhagwan Singh 17,03,2010	To take action in the light of investigation made against the irregularities done in preparation of BPL list in Karakat block of Rohtas district.
19.	10.03.2010	Sri Mahendra Narayan Yadav & other Hon'ble members	Sri Prem Kumar 17.03.2010	Regarding construction of bridge over Mahendra river between Ajam nagar- Khopara in Katihar district.
20.	11.03.2010	Sri Nitish Mishra & other Hon'ble members	Sri Vijendra Prasad Yadav 13.03.2010	To connect Sangram, Piparaulia, Nawani and Parasa Panchayat of Jhanjharpur block to Ghoghardiha P.S. in Madhubani district.
21.	11.03.2010	Sri Murari Prasad Gautam & other Hon'ble members	Sri Ram Pravesh Rai 19.03.2010	To develop the Guptadham temple of Chanari block in Rohtas district as tourist place and to facilitate it with water & Power supply.
22.	12.03.2010	Sri Rajesh Singh & other Hon'ble members	Sri Giriraj Singh 19.03.2010	To start electrification scheme in Dhanaha Assembly constituency in West Champaran district.
23.	12.03.2010	Sri Amrendra Kumar Pandey	Lapse	To replace the burnt transformers of Kataya and Kuchalkot blocks in Gopalgani district.
24.	15.03.2010	Sri Purnima Yadav	Sri Nand Kishore Yadav	To make the Referal Hospital function- ing at Sekhodeora Ashram in Nawda district.
25.	15.03.2010	Sri Amrendra Pratap Singh & other Hon'ble members	Sri Nand Kishore Yadav 13.03.2010	To allow the students having M.B.B.S. degree from the institutes out side the state to appear at the Medical Post graduate competitive examination in the state.
26.	16.03.2010	Sri Ram Binod Paswan & other Hon'ble members	Sri Hari Prasad Sah 16.03.2010	To promote the Junior engineers and Assistant engineers of District Boards in the state.
		Sri Prem Ranjan Patel & other Hon'ble members	Sri Giriraj Singh 18.03.2010	Regarding construction of power sub- station to ensure supply of continuous power to Residential Vikas Vidyalaya, Simultalla in Jammui district.
		Sri Indradev Prasad & other Hon'ble members	Sri Anii Kumar 17.03.2010	Regarding allotment of fund for reconstruc- tion of REO roads from Amnour to Taraiya & Chakhan Chauk to Dumari-Chhapiya in Saran district.
29.	17.03.2010	Sri Abdul Bari Siddiki	Sri Ashwani Kr. Choubey	To ensure supply of drinking water in Bikhana

SI. No.	Date on which attention was drawn	Name of Hon'ble members who called the attention of the Hon'ble Minister	The Hon'ble Minister who made Statement/Date on which Statement was made	Subject
			25.03.2010	Thori village in West Champaran district.
30.	18.03.2010	Sri Ramdeo Verma & other Hon'ble members	Sri Hari Narayan Singh 25.03.2010	To take action against the assailants of CPM supporters sitting on hunger strike at Bisfi block headquarters in Madhubani district.
31.	18.03.2010	Sri Kishore Kumar	Sri Giriraj Singh 29.03.2010	Regarding supply of sufficient and continuous power in Saharsa district.
32.	19.03.2010	& other Hon'ble members	Sri Vijendra Pd. Yadav 29.03.2010	To promote SC/ST teachers as headmaster.
33.	19.03.2010	Dr. Ramchandra Purbey & other Hon'ble members	Sri Giriraj Singh 25.03.2010	To start Power Sub Station, Farchahiyan of Sonbarsa block in Sahrsa district immediately.
34.	25.03.2010	Sri Ram Das Rai & other Hon'ble members	Sri Nandl Kishore Yadav 31.03.2010	To set up enquiry against the supply of sub standard medicines in Govt. Hospitals in the state.
35.	25.03.2010	Smt. Gudi Devi & other Hon'ble members	For written answer	To start water drainage scheme, Manushmara of Runni Sadipur block of Sitamadhi district.
36.	26.03.2010	Sri Laxmi Narayan Pd. Yadav & other Hon'ble members	Sri Giraraj Singh 26.03.2010	Regarding power supply in Moriyahi and Khadtari village of Chiraiya block in East Champaran district.
37.	26.03.2010	Dr. Izhar Ahmad & other Hon'ble members	Sri Dinesh Prasad 29.03.2010	Regarding construction of bridge over Kamla river on Viraut Jamalpur road in Dharbhanga district.
38.	27.03.2010	& other Hon'ble members	Sri Hari Prasad Sah 30.03.2010	Regarding recovery of defalcated amount from the chairman, District Board, Jhanabad and to pay wedges to the labourers.
39.	27.03.2010	Sri Sarwan Kumar & other Hon'ble members	Sri Ramanand Pd. Singh 29.03.2010	To create infrastructure for weighting heavy carriers passing through different roads & bridges of the state.
40.	29.03.2010	Sri Sacchitanand Yadav & other Hon'ble members	Sri Anii Kumar 30.03.2010	Regarding construction of 271 rural roads before rainy season in Saran district.
41.	29.03.2010	Sri Gunjeshwar Sah	Sri Hari Narayan Singh 30.03.2010	To take action against Block Education officer, Mahishi.
42.	30.03.2010	Sri Dileswar Kamath	For written answer	Regarding construction of pucca roads in Pipara block of Supaul district.
43.	30.03.2010	Sri Ram Niwas Prasad & other Hon'ble members	For written answer	To open police post at Mahdei Chouk under Jale P.S. of Darbhanga district.
44.	31.03.2010	Sri Ram Das Rai & other Hon'ble members	For written answer	To release the prisoners kept illegally in different Jails of the state.
45.	31.03.2010	Sri Maheshwar Singh & other Hon'ble members	For written answer	Regarding quick supply of books in all schools of the state and to take action against the culprit making delay in supply.

11. LEGISLATIVE BUSINESS

During the period, 21 Bills were introduced in the Assembly. All the Bills were considered and passed. The details are as follows:-

SI. No.	Title of Bill	Date of Introduction	Date of Con- sideration & Passing
1.	The Bihar Appropriation Bill, 2010	08.03.2010	08.03.2010
2.	The Bihar Appropriation (No. 2) Bill, 2010	27.03.2010	27.03.2010
	The Bihar Finance Bill, 2010	29.03.2010	29.03.2010
4.	Registration (Bihar Amendment) Bill, 2010	29.03.2010	29.03.2010
5.	Bihar Agriculture University (Amendment) Bill, 2010	29.03.2010	29.03.2010

No.	Title of Bill	Date of Introduction	Date of Con- sideration & Passing
	Bihar Prevention of Defacement of Property (Amendment) Bill, 2010	30.03.2010	30.03.2010
7.	Bihar Special Security Party (Amendment) Bill, 2010	30.03.2010	30.03.2010
8.	Bihar Contingency Fund (Amendment) Bill, 2010	30.03.2010	30.03.2010
9.	Court Fee (Bihar Amendment) Bill, 2010	30.03.2010	30.03.2010
10.	Bihar Land Dispute (Amendment) Bill, 2010	30.03.2010	30.03.2010
11.	Bihar Agriculture Land (Conversion for Non Agriculture Purpose) Bill, 2010	30.03.2010	30.03.2010
12.	Bihar School Examination Board (Amendment) Bill, 2010	30.03.2010	30.03.2010
13.	Patna University (Amendment) Bill, 2010	30.03.2010	30.03.2010
14.	Bihar State University (Amendment) Bill, 2010	30.03.2010	30.03.2010
15.	Bihar Coaching Institute (Control & Regularisation) Bill, 2010	30.03.2010	30.03.2010
16.	Bihar Agriculture University Bill, 2010	30.03.2010	30.03.2010
17.	Bihar Self Sufficient Co-operative Committee (Amendment) Bill, 2010	30.03.2010	30.03.2010
18.	Carre and Carre and Carre Carr	30.03.2010	30.03.2010
9.	Bihar Panchayati Raj (Amendment) Bill, 2010	30.03.2010	30.03.2010
20.	Bihar Fishers Water Tax Management (Amendment) Bill, 2010	30.03.2010	30.03.2010
21.	Digha Acquired Land Settlement Bill, 2010	31.03.2010	31.03.2010

12. FINANCIAL BUSINESS

On 25.02.2010, the Hon'ble Minister-in-charge, Finance presented the annual financial statement i.e. the statement of the estimated receipts and expenditure of the state of the year 2010-2011 (hereinafter for brevity referred to as the 'BUDGET') and also presented 3rd Supplementary Budget for the year 2009-10.

The House made general discussion on the budget for two consecutive days i.e. on 04.03.2010 and 05.03.2010. Altogether 18 Hon'ble Members of the House took part in debate. At the end of the debate, the Hon'ble Chief Minister gave reply.

After general discussion on the budget, on 09.03.2010 the House took up the matter of voting of demands for grants. The House devoted 11 days on the discussion of cut motions moved by different Hon'ble Members against 11 separate demands made in respect of the grants proposed for different departments. The details of voting of demands for such grants and participation of Hon'ble Members

therein in different manner are as follows :-

SI. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration	Name of Hon'ble Members who gave notice of cut-motion	Name of Hon'ble member who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
1.	Agriculture 09.03.2010	Sri Lal Babu Rai Sri Ramdeo Rai Sri Kishor Kr. Sri Pradeep Kr. Sri Pradeep Kr. Sri Pradeep Kr. Joshi Sri Awadhesh Kr. Singh Dr. Achchuta Nand	Sri Lal Babu Rai	Sri Gunjeshwar Sah Sri Devdat Prasad Sri Gyan Chand Manjhi Sri Maheshwar Singh Sri Ramdeo Rai Sri Ramshevak Singh Sri Krishnandan Pd. Verma	Assent Granted

SI. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration		Name of Hon'ble member who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
E CHEST IN		Sri Ram Chandra Purbey Sri Anil Choudhary Sri Hriday Narayan Singh		8. Sri Krishna Kr. Singh 9. Sri Manik Chand Rai 10. Sri Ramchandra Singh Yadav 11. Sri Rajendra Pd. Singh 12. Sri Harekrishna Yadav 13. Sri Amarnath Yadav 14. Sri Kishor Kr. 15. Sri Ramdeo Verma 16. Sri Pradeep Kr. Josi	
2.	Education 10.03.2010	1. Sri Ramchandra Purbey 2. Sri Ramdeo Rai 3. Sri Kishor Kr. 4. Sri Lal babu Rai 5. Sri Awadesh Kr. Singh 6. Dr. Achchuta Nand 7. Sri Pradeep Kr. 8. Sri Pradeep Kr. Joshi 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh	Sri Ramchandra Purbey	1. Sri Arun Manjhi 2. Sri Nitin Navin 3. Sri Jitendra Kr. 4. Sri Aktarul Imam 5. Sri Jawahar Prasad 6. Dr. Achchuta Nand 7. Sri Ramdeo Rai 8. Sri Amarnath Yadav 9. Sri Ramchandra Singh Yadav 10. Sri Ram Vinod Paswan 11. Sri Lal babu Rai 12. Sri Pradeep Kr. Joshi 13. Sri Pradeep Kr. 14. Sri Kishore Kr.	Assent Granted
3.	Health 11.03.2010	1. Sri Lal babu Rai 2. Sri Ramdeo Rai 3. Sri Kishor Kr. 4. Sri Ramchandra Purbay 5. Dr. Achchuta Nand 6. Sri Awadhesh Kr. Singh 7. Sri Pradeep Kr. 8. Sri Pradeep Kr. Joshi 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh	Sri Lal Babu Ral	1. Dr. R.R. Kanaujiya 2. Sri Abdul Bari Sidhiqui 3. Sri Ramayan Manjhi 4. Sri Izahar Ahamad 5. Sri Ramesh Rishideo 6. Sri Ramdeo Rai 7. Sri Kishor Kr. 8. Sri Ramchandra Singh Yadav 9. Sri Krishan Prasad Singh 10. Sri Rajendra Prasad Yadav 11. Sri Amarnath Yadav 12. Smt. Prema Choudhary 13. Sri Pradeep Kr. 14. Sri Pradeep Kr. Joshi 15. Sri Damodar Singh	Assent Granted
4.	Water Resource 12.03.2010	1. Sri Kishor Kr. 2. Sri Devdat Prasad 3. Sri Ramdeo Rai 4. Dr. Achchuta Nand 5. Sri Pradeep Kr. 6. Sri Lal babu Rai 7. Sri Pradeep Kr. Joshi 8. Sri Awadhesh Kr. Singh 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh 11. Sri Ramnuj Parasad	Sri Kishor Kr.	1. Sri RanVijay Singh 2. Sri Indradeo Prasad 3. Sri Falguni Pd. Yadav 4. Smt. Asha Devi 5. Sri Ajeet Kr. Jha 6. Sri Ramadhar Singh 7. Sri Gunjeswar Sah 8. Sri Ambika Singh 9. Sri Ashok Kr. Verma 10. Sri Anil Choudhary 11. Sri Murari Pd. Goutam 12. Sri Amarnath Yadav 13. Sri Hriday Narayan Singh 14. Sri Ram Vinod Paswan 15. Sri Pradeep Kr. Joshi 16. Sri Lal babu Rai 17. Sri Ramdeo Rai	Assent Granted

si. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration	Name of Hon'ble Members who gave notice of cut-motion	Name of Hon'ble member who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
				18. Sri Rameshwar Paswan	No.
5.	Energy 15.03.2010	1. Sri Ramdeo Rai 2. Sri Lal babu Rai 3. Sri Kishor Kr. 4. Srl Pradeep Kr. Joshi 5. Sri Awadhesh Kr. Singh 6. Sri Pradeep Kr. 7. Dr. Achchuta Nand 8. Sri Satya Narayan Singh 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh 11. Sri Ramnuj Prasad	Sri Ramdeo Rai	19. Smt. Punam Devi 1. Smt. Asha Devi 2. Sri Gajendra Pd.Singh 3. Sri Ramadhar Singh 4. Sri Salesh Kr. (Bulo Mandal) 5. Sri Anant Kr. Satyarthi 6. Sri Ramprit Paswan 7. Sri Viswanath Paswan 8. Sri Rajendra Prasad Singh 9. Sri Vishwnath Prasad Gupta 10. Sri Pradeep Kr. Joshi 11. Sri Uday Kr. Manjhi	Assent Granted
6.	Road	Sri Satynarayan Singh	Sri Satya Narayar	Sri Pradeep Kr. Sri Kishor Kr. Sri Lal babu Rai Sri Suchanshu Sekhar Bhaskar Sri Rameshwar Pd. Yadav	Assent
ь.	Construction 16.03.2010	2. Sri Ramdeo Rai 3. Srl Kishor Kr. 4. Sri Lal babu Rai 5. Sri Pradeep Kr. Joshi 6. Sri Pradeep Kr. 7. Sri Awadhesh Kr. Singh 8. Dr. Achchuta Nand 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh 11. Sri Ramanuj Prasad	Singh	2. Smt. Punam Devi 3. Sri Tarkishor Prasad 4. Sri Mahendra Narayan Yadav 5. Sri Ramayan Manjhi 6. Sri Ajeet Kr. Jha 7. Sri Sujit Kr. 8. Smt. Sunita Devi 9. Sri Arun Singh 10. Sri Hriday Narayan Singh 11. Sri Ramvinod Paswan 12. Sri Kishor Kr. 13. Sri Rajkishor Kesari 14. Sri pradeep Kr. Joshi 15. Sri Sunil Kr. Pintu 16. Sri Lal babu Rai 17. Sri Pramod Kr.	
7.	ন্ত্ৰক ম্যা-প্ৰদিণ 17.03.2010	1. Sri Pradeep Kr. Joshi 2. Sri Devdat Prasad 3. Sri Ramdeo Rai 4. Sri Kishor Kr. 5. Sri Awadhesh kr. Singh 6. Sri Pradeep Kr. 7. Sri Lal babu Rai 8. Dr. Achchuta Nand 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singl 11. Sri Ramnuj Prasad.	Sri Pradeep Kr. Joshi	1. Sri Dileshwar Kamat 2. Sri Lallt Kr. Yadav 3. Sri Sanjeev Kr. Jha 4. Dr. Achchuta Nand 5. Sri Ranvijay Singh 6. Sri Shiv Chandra Ram 7. Sri Ramayan Manjhi 8. Sri Rajkishor Prasad @ Papu Yadav 9. Sri Ramdeo Rai 10. Sri Hriday Narayan Singh 11. Sri Ashok Kr. Verma 12. Sri Amar Nath Yadav 13. Sri Ramvinod Paswan 14. Sri Sanjay Kr. Gupta 15. Sri Pradeep Kr. 16. Sri Lai babu Rai	
8	. Rural Developme 18.03.2010		Sri Kishor Kr.	Sri Dileshwar Kamat Sri Pitamber Paswan Sri Ramdeo Mahto Sri Ramlakhan Mahto	Assent Granter

SI. No.	Name of Dept. whose demands for grants taken up for consideration & date of consideration		Name of Hon'ble members who moved cut-motion	Name of Hon'ble Members who participated in debate of cut-motion	Result after debate
		5. Sri Lal babu Ral 6. Sri Pradeep Kr. 7. Sri Pradeep Kr. Joshi 8. Sri Awadhesh Kr. Singh 9. Sri Anil Choudhary 10. Sri Hriday Narayan Singh 11. Sri Ramnuj Prasad		5. Smt. Punam Devi 6. Sri Ramdeo Rai 7. Sri Arun Singh 8. Sri Ram Niwas Prasad 9. Sri Ram vinod Paswan 10. Sri Ajay Paswan 11. Sri Tarkishor Prasad 12. Smt. Nagina Devi 13. Sri Surendra Kumar 14. Sri Pradeep Kr. Joshi 15. Sri Pradeep Kr. 16. Sri Lal babu Rai 17. Sri Narendra Kr. Singh	
9.	<u>Sugarcane</u> 19.03.2010	1. Sri Awadhesh Kr. Singh 2. Dr. Achchuta Nand 3. Sri Ramdeo Verma 4. Sri Kishor Kr. 5. Sri Pradeep Kr. Joshi 6. Sri Lal babu Rai 7. Sri Anil Choudhary 8. Sri Hriday Narayan Singh 9. Sri Ramanuj Prasad	Sri Awadesh Kr. Singh	1. Sri Ramsewak Singh 2. Sri Jagat Narayan Singh 3. Sri Amar Nath Yadav 4. Sri Pramod Kr. 5. Sri Jaynandan Yadav 6. Dr. Achchuta Nand 7. Sri Hari Kishor Yadav 8. Sri Gyanchand Manjhi 9. Sri Kishor Kr. 10. Sri Ajay Kr. Bulgani 11. Sri Pradeep Kr. Joshi 12. Sri Ramadhar Singh 13. Sri Pradeep kr. Joshi 14. Sri Ramvinod Paswan 15. Sri Lal babu Rai 16. Sri Pradeep Kr.	Assent Granted
10.	Revenue & Land Reform 26.03.2010		Sri Ramdeo Rai	1. Sri Rameshwar Paswan 2. Sri Sobha Kant Mandal 3. Sri Amrendra Pratap Singh 4. Sri Jagat Narayan Singh 5. Sri Ramesh Risidev 6. Sri Ramnandan Pd. Verma 7. Sri Ramprit Paswan 8. Sri Izahar Ahamad 9. Sri Rajkishor Pd. @ Papu Yadav 10. Sri Arun Singh 11. Sri Hriday Narayan Singh 12. Sri Rajendra Pd. Singh 13. Sri Ramnuj Prasad 14. Sri Pradeep Kr. Joshi 15. Sri Lal babu Rai 16. Sri Kishor Kr. 17. Sri Pradeep Kr.	Assent Granted
11.	Home 25.03.2010	1. Sri Ramdeo Rai 2. Sri Lal babu Rai 3. Sri Awadesh Kr. Singh 4. Sri Kishor Kr. 5. Dr. Achchuta Nand 6. Sri Pradeep Kr. Joshi 7. Sri Ramchandra Purbey 8. Sri Anil Choudhary 9. Sri Hriday Narayan Singh 10. Sri Ramchandra Singh Yaday		Sri Shrawan Kr. Sri Shrawan Kr. Sri Shrawan Kr. Sri Pramod Kr. Sri Pramod Kr. Sri Ram Kishor Singh Sri Shailesh Kr. Sri Ramprit Paswan Sri Ramprit Paswan Sri Ramprit Paswan Sri Ramchandra Singh Yadav Sri Ramchandra Singh Yadav	Assent Granted

On 26.03.2010, after the grant of assents to the demands for grants of aforesaid 11 departments, the rest demands for grants of other departments tagged with aforesaid demands for grants of eleven departments were taken up through the process of Guillotine and they were also accepted by the House through voice vote.

On 27.03.2010 the Bihar appropriation (No.2) Bill, 2010 was taken up for consideration. Hon'ble Member Shri Anant Kumar Satyarthi took part in debate and after reply of the Hon'ble Minister-in-charge, Finance it was passed by the House by voice vote. On 29.03.2010 the Bihar Finance Bill, 2010 was introduced by Hon'ble Minister-in-charge, Finance Shri Sushil Kumar Modi and put up for consideration in the House. Three Hon'ble Members of opposition expressed their views on the principles involved therein or for reconsideration by different legislative bodies but ultimately after reply of the Hon'ble Minister-in-charge, Finance it were turned down and the Bill was passed by voice vote.

On 25.02.2010, the Hon'ble Minister-in-charge, Finance presented the 3rd supplementary statements of expenditure for the year 2009-10.

The discussion on 3rd supplementary statement of expenditure for the year 2009-10 took place in the House on 08.03.2010. Out of 61 cut motions received, 44 cut motions were admitted and 17 were rejected. The cut motion against the demand of Labour Resources department was moved in the House by the Hon'ble member Shri Ramdeo Rai, 14 Hon'ble members of the House took part in debate and after reply of the Hon'ble Minister-in-charge, the House gave its assent to the demands for supplementary grants of said department. Thereafter the rest demands for supplementary grants were taken up through the process of Guillotine and were accepted by the House.

The Appropriation Bill relating to 3rd supplementary statements of expenditure for the year 2009-10 i.e. Bihar Appropriation Bill, 2010 was introduced in the House on 08.03.2010 itself by the Hon'ble Minister-in-charge, Finance. It was considered and passed by the House on the same day i.e. on 08.03.2010.

13. MOTIONS OF ADJOURNMENT

During the Session period, 16 motions of adjournment were brought by the different members of the House. The motions of adjournment with Hon'ble members names, dates and subjects are as follows:-

SI. No.	Name of the Hon'ble members who brought the motion	Subject of motions of adjournment	Date on which motions of adjournment were brought	
	Shri Arun Singh Amarnath Yadav Shri Shakeel Ahmad Khan and seven other members	For debate on embezzlement of Rs. 500 crore Alcoholic liquor seem in the deptt. of Registration & Excise in the state.	23.02.2010	
	Shri Ram Naresh Pandey & seven other Hon'ble members	For debate on putting in to fire 100 houses of scheduled castes of Fulbaria village under Sikandra Block of Jamui dist. by the nexalities.	24.02.2010 17.03.2010	

SI. No.	Name of the Hon'ble members who brought the motion	Subject of motions of adjournment	Date on which motions of adjournment were brought
3.	Dr. Achchuta Nand & Dr. Izhar Ahmad	For debate on lathi charge made by the Bihar Police on the members of Gram Raksha Dal of Bihar state.	
4.	Shri Kishor Kumar	For debate on setting up enquiry and payment of compensation to the farmers for seedless Maize crops in North Bihar including Saharsha, Madhepura, Khagaria & Supoul district.	19.03.2010
5.	Shri Kishor Kumar & Shi Ram Chandra Purvey	For debate on lathi charge made on Nyaymitron and Gram Kacheri secretaries by the police on 25.03.2010.	26.03.2010
6.	Dr. Achchuta Nand	For discussion on Naxal problem in the state.	27.03.2010

The 14th Session of the Assembly was the budget session. As per the Rules of the House no motion of adjournment is to be entertained if the sitting of the House is fixed for disposal of financial business. Since all the motions of adjournment as noted in the above table where brought on the day fixed for disposal of financial and other important matters, therefore, the Chair rejected them holding them not brought as per Rules.

14. ZERO HOUR

As per Rule 23(A) of the Rules of Procedure and Conduct of Business of the Assembly, the Hon'ble Members are allowed to avail 20 minutes time immediately after the question hour is over to raise any matter of urgent and public importance, if they bring the same in the notice of the Hon'ble Speaker through the Secretary of the Assembly one hour before the sitting of the House commences. During this session, from 22.02.2010 to 31.03.2010, on every working days, fifteen (15) Matters of urgent and public importance were allowed by the Hon'ble Speaker to be raised during the Zero Hour period.

15. DECLARATION MADE BY THE HON'BLE SPEAKER ABOUT ACCEPTANCE OF NIVEDAN

During the sessions, on every working day from 22.02.2010 to 31.03.2010, the Hon'ble Speaker made declaration regarding numbers of accepted NIVEDANS and with consent of the House all total 127 accepted NIVEDANS out of 315 NIVEDANS received were sent to the NIVEDAN committee for enquiry and report. The rest 188 NIVEDANS were found to be not in order and hence they were rejected.

16. LAYING DOWN OF PETITIONS (YACHIKA) ON THE TABLE OF THE HOUSE

On 31.03.2010, with the permission of the Hon'ble Speaker, the Secretary of the Assembly laid 37 petitions (YACHIKA), which were found in order and were accepted after scrutiny of 20 Petitions. The remaining 17 petitions were found to be not in order and hence they were rejected. The Petitions laid on the table of the House were sent to the Committee on Petitions for enquiry and report.

17. PRIVATE MEMBERS BUSINESS & RESOLUTIONS

All total 109 resolutions of the Hon'ble Members were listed for business on 31.03.2010. Out of aforesaid resolutions, 5 were accepted, 3 were rejected, 17 were delisted and 84 were withdrawn in light of the assurance of the Government.

18. OBITUARY REFERENCES

Fourteen obituary references were made in the Assembly on the demise of following former members of the House and other important persons on the dates noted against them:-

SI. No.	Name of the Members & Important Persons	Constituency/ Field of Working	Period in the House/ Other Post Held	Date of Demise	Date on which reference was made in the House
	Late Jyoti Basu Ex-Chief Minister, W.B.	West Bengal	of West Bengal Legislative Assembly from 1967 to 1971 as the Deputy CM and 1977 to 2000 as the CM.	17.12.2010	
2.	Late Ramanand Pd. Singh Ex-MLA	Baheri, Darbhanga	Elected as MLA in 2000 from Baheri Constituency from JDU	23.12.2010	
3.	Late Suraj Prasad Ex-MLA, MLC & MP Nava Nagar In the year 1962 elected as the member of BLA and 1967 to 1973 and 1982 to 1988 elected as the member of Council of state and from 1973 to 1980 elected as the member of Legislative Council.		27.12.2010		
4.	Late Avodhva Prasad Singh Bachwara In the year 1985 elected as the		member of BLA.	27.12.2010	
5.	Late Punit Rai Ex-MLC	Fatuha	In the year 1980, 1985, 1990 & 1995 elected as the member of BLA.	31.12.2010	22.02.2010
6.	Late Ram Janam Ojha Ex-MLA	Muzaffarpur	In the year 1957 elected as the member of BLA	31.12.2010	
7.	Late Mahesh Prasad Mandal Ex-State Minister	Kahalgaon	In the year 1990 and 1995 elected as the member of BLA & appointed as the State Transport Minister.	04.01.2010	22.02.2010
8.	Late Dudhnath Paswan Ex-MLA	Chenari, Rohtas	In the year 1980 elected as the member of BLA	05.01.2010	100000000000000000000000000000000000000
9.	Late Narayan Raot Ex-MLA	Jale, Dharbhanga	In the year 1969 elected as the member of BLA	06.01.2010	XXXVXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXX
10.	Late Abdusalam Jale, In the year 1980 ar		In the year 1980 and 1995 elected as the member of BLA	16.01.2010	
11.	Ex-MP & MLA Katihar, Bihpur and Gonalour Khagaria, In the year 1971. 1977 elected as the member of Lok Sabha and 1967 & 1990 elected as the				
12	Late Divakar Prasad Singh Ex-Minister & MLC		In the year 1972 to 2002 as the member of BLC	- ALLESS COLUMN	A STATE OF THE PARTY OF THE PAR
13	Late Kuar Ram Ex-MP	Nawada	In the year 1980 to 1995 as the member of Lok Sabha		
14	Late Devendra Singh Ex-MLA	Raghopur	In the year 1962 elected as the member of BLA	09.02.2010	22.02.2010

All the members stood in silence for a minute as a mark of respect to the aforesaid deceased.

19. CONDOLENCE RESOLUTION

On 26th February 2010, 11th and 30th March, 2010 at the end of the sitting of the House, the Hon'ble Speaker placed condolence resolutions on the demise of Late Abhay Singh, MLA, Late Satyadeo Prasad Choudhary Ex-MLA and Late R.P. Yadav Ex-MP respectively. The resolution were adopted after observing silence for one minute as a mark of respect to the deceased.

20. VALEDICTORY SPEECH

On 31* March, 2010 at the conclusion of the business of the session, the Hon'ble speaker made a valedictory speech before adjourning the House sine die. In his speech, he offered his gratitude to the Hon'ble Members of both the treasury and opposition Benches for their cooperation in smoothly conducting the business of the House. He also thanked all other concerned including the officers and staffs of the Assembly Secretariat, officers of the different Government departments, police personnels, press and electronic media, News agencies, representatives of local newspapers, Doordarshan and AIR for their constructive cooperation during the session.

21. PROROGATION

The 14th session of the 14th Bihar Legislative Assembly was prorogued w.e.f. 31.03.2010 vide Notification No.-PA-1/Session-01-01/2010-646, Patna dated 4th May, 2010.